

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/7052/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the rd 22 December, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/8760/2021 Date 22.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **winter vacation on 31.12.2021 with station leave permission from the morning of 31.12.2021 till the morning of 03.12.2022**. Further, the Addl. Sessions Judge cum Special Judge (POCSO), and in her absence, the Addl. District and Sessions Judge, (FTC), in his absence, the Civil Judge & Assistant Sessions Judge and in his absence, the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/7052/A, dated , 22-12-2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

